

Fourteenth Loksabha

Session : 5

Date : 22-08-2005

Participants : [Gavit Shri Manikrao Hodlya](#)

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Title : Introduction of the prevention of Insults to National Honour (Amendment) Bill, 2005.

गृह मंत्रालय में राज्य मंत्री (श्री माणिकराव होडल्या गावित) अध्यक्ष महोदय, मैं श्री शिवराज वि. पाटील की ओर से प्रस्ताव करता हूँ कि राष्ट्र-गौरव अपमान निवारण अधिनियम, 1971 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

MR. SPEAKER: The question is:

“That leave be granted to introduce a Bill further to amend the Prevention of Insults to National Honour Act, 1971.”

The motion was adopted.

श्री माणिकराव होडल्या गावित : अध्यक्ष महोदय, मैं विधेयक पुरःस्थापित करता हूँ।

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**Introduced with the Recommendation of the President